

F.No. J-11017/3/2017-Judl. (Part-2)
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section


Shastri Bhawan, New Delhi,
Dated 24th March, 2017

ORDER

The President is pleased to **upgrade** Shri Anil Kumar Singh, Additional Central Govt. Standing Counsel as **Senior Panel Counsel** for conducting Central Government litigation before CAT (PB), New Delhi as shown below for a period of three years from the date of this order or until further orders, whichever is earlier:

Central Administrative Tribunal (PB), New Delhi		
SENIOR PANEL COUNSEL		
Name of Advocate	Contact Details	Enrollment Number
ANIL KUMAR SINGH	P/P-32, Maurya Enclave, Pitampura, Delhi-110034. Mob: 9212778289, 9891380419 Email: anilsingh450@gmail.com	D/365-C/2001

2. Consequent upon above up-gradation, the name of Shri Anil Kumar Singh, occurring in this Department's order No. 36(6)/2014-Judl. dated 30.12.2014, in the list of Addl. CGSC for CAT (PB) New Delhi at Sr. No. 12, stands deleted.
3. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's O.M. No. 24(2)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' & in the link 'Circulars pertaining to litigations'.
4. Hindi version of this order will follow.


(R. K. Srivastava)
Deputy Legal Adviser

Copy for information to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Sanjay Jain, Addl. SGI, Delhi High Court, New Delhi.
3. The Registrar, CAT (PB), New Delhi.
4. The Incharge, Litigation (High Court/CAT) Section, New Delhi.
5. Shri Anil Kumar Singh, Sr. Panel Counsel at the address as mentioned herein above.
6. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
7. Guard File/Judicial Section with 5 spare copies.


Asstt. Legal Adviser (Judicial)